(ख) यदि उपरोक्त भाग (क) का उत्तर हां हो तो (१) कोयले की पट्टी का क्षेत्र कितना बड़ा है और (२) वहां कितना कोयला है और उसको निकालने की व्यवस्था कब तक हो जाएगी ?

t[DISCOVERY OF COAL IN ORISSA

*202. SHRI NAWAB SINGH CHAUHAN: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether it is a fact that the National Coal Development Corporation has discovered steam coal in Talcher area in the State of Orissa; and

(b) if the answer to part (a) above be in the affirmative, what is (i) the extent of the area of the coal seam and (ii) the quantity of the coal deposit and by when arrangements will be made to extract it?]

खान तथा इंधन मंत्री (श्री के० डी० मालवीय) : (क) जी हां । तालचेर क्षेत्र में कोयले के समधिक संचय प्रमाणित हुए हैं । खनन कार्य अवश्य ही दोनों भाप-कोयले और स्लैक कोयले (Slack coal) का उत्पादन करेंगे ।

(ख) दो (कोयले की) पट्टियों में कोयले के ५६३ मिलियन मीटर टन की मौजूदगी का प्रमाण मिला है । इस ५६३ मिलियन मीटर टन में से १९० मिलियन मीटर टन अच्छी किस्म का और शेष घटिया किस्म का है । इन संचयों का समुपयोजन करने के लिए तीन नई कोयला खाने योजना बद्ध की गई हैं । उपर्युक्त तीन खानों में से एक खान ने दक्षिणी बालन्दा में उत्पादन करना शुरू कर दिया है और शेष दो खानों से तीसरी योजना के अन्त तक या चौथी योजना के शुरू में उत्पादन होने की आशा है ।

tfTHB MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA) : (a) Yes. Additional reserves of coal have been proved in Talcher area. Mining operations will, of course, produce both steam and slack coal.

(b) The existence of 563 million tonnes of coal has been proved in two seams, out of which 190 million tonnes is 'of good quality, the balance being of poor quality. Three new coal mines are planned for exploiting these reserves. Of these, one mine at South Balanda has already gone into production and the other two are expected to go into production by towards the end of the Third Plan or the beginning of the Fourth Plan.]

t[ ] English translation.

FERTILIZER FACTORIES

*203. SHRI NIRANJAN SINGH: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) whether it is a fact that Government have decided to establish at least one fertilizer factory in every State during the Third Five Year Plan period; and

(b) if so, what are the details of the plan?

THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM): (a) and (b). A statement is laid 'on the Table of the Sabha. [See Appendix XXXVIII, Annexure No. 13.]

भिलाई के इस्पात कारखाने के कर्मचारियों द्वारा की गई मांगें

*१३६. **श्री विमलकुमार मन्नालालजी चौरड़िया** : क्या इस्पात तथा भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) भिलाई के इस्पात कारखाने के कर्मचारियों द्वारा १९६०–६१ और १९६१-६२ के वर्षों में की गई कौन–कौन सी मांगें सरकार ने (१) अस्वीकृत कर दी हैं, (२) स्वीकृत कर ली हैं और (३) अभी भी उसके विचाराधीन हैं; और

(ख) विचाराधीन मांगों पर कब तक निर्णय किये जाने की संभावना है ?

t [DEMANDS MADE BY BHILAI STEEL PLANT WORKERS

*136. SHRI V. M. CHORDIA; Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) which of the demands made by the workers of the Bhilai Steel Plant in the years 1960-61 and 1961-62 have been (i) rejected, (ii) accepted by Government and Ciii) are still under their consideration; and

(b) by when decision is likely to be taken on the demands which are under consideration?]

इस्पात तथा भारी उद्योग मंत्री (श्री सी० सुब्रह्मण्यम्) : (क) और (ख) भिलाई इस्पात कारखाने के कर्मचारियों ने समय समय पर कई मांगें की हैं। इन मांगों की संयंत्र अधिकारियों द्वारा जांच की जाती है और ऐसी मांगों को जो यथार्थ और यथोचित समझी जाती हैं प्रबन्धक स्वीकार कर लेते हैं। अभी तक छ: मांगें विचाराधीन हैं।

UTHE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUB-RAMANIAM) : (a) and (b) Various demands have been made by workers of the Bhilai Steel Plant from time to time. The demands are examined by the Plant authorities and those which are considered genuine and reasonable are accepted by the mamg-rn°nt. Six demands are still stated to ba under consideration.]

AIR-BASE AT GORAKHPUR

*204. SHRI NIRANJAN SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Government propose to construct an air-base at Gorakhpur; and

(b) if so, how far is the Kasai aerodrome from the proposed air-base?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH) : (a) Yes, Sir.

(b) 32 miles by road and 27 miles by-air.

विस्थापित व्यक्तियों को दी गई आय संबंधी छूट की समाप्ति

*२०५. श्री ए० बी० वाजपेयी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि केन्द्रीय सेवाओं में भर्त्ती के हेतु प्रतियोगी परीक्षाओं में बैठने के लिये विस्थापित व्यक्तियों को आयु संबंधी जो छूट दी गई थी उसे समाप्त कर दिया गया है;

(ख) यदि हां, तो कब से; और

(ग) इसके क्या कारण हैं ?

WITHDRAWAL OF AGE CONCESSION TO DISPLACED PERSONS

*205. SHRI A. B. VAJPAYEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the age concession allowed to displaced persons for appearing in the competitive examinations for recruitment to the Central Services has been withdrawn;

(b) if so, since when; and

(c) the reasons thereof?]

गृह-कार्य मंत्री (श्री लाल बहादुर) (क) से (ग) यह रिआयत पहले ३१-१२-६१ तक ही दी गई थी। इसको जारी रखने के कोई आदेश [नहीं निकाले गये अतः यह

f[ ] English translation